- (iii) For the intervening period, licensees pay the price discovered in February, 2014 for 1800 MHz with 900 MHz multiplier as recently recommended by TRAI. This may be adjusted subsequently if required, for the price discovered in the next round of auctions. Or alternatively, if it is taking too long to resolve supply constraints, Government can work towards a plan to auction all 900 MHz spectrum allocated to the 1996-2000 licenses together, when Bharat Sanchar Nigam Limited (BSNL)/Mahanagar Telephone Nigam Limited (MTNL) licenses/spectrum comes for extension.
- (d) and (e) Government has decided to conduct the auction of spectrum in March, 2015 in different frequency bands, namely 800 MHz, 900 MHz, 1800 MHz and 2100 MHz and the total quantum of 470.75 MHz spectrum has been put for the auction.

Revival of telegraph services

2619. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is considering to revive the Telegraph services using new information technology; and
 - (b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) At present, Department of Telecommunications has no proposal to revive the Telegraph services using new information technology. However, Telecom Service Providers are free to provide Telegraph services using new information technology.

(b) In view of above, this does not arise.

Usage of mobile phones and internet for crimes

- 2620. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that the country has been witnessing usage of mobile phones and internet for committing crimes which are against the interest of the country;
- (b) whether it is also a fact that Government has taken a decision to monitor all social networking sites; and
 - (c) if so, the details thereof?